NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.7/ BB/ 2017 SI. No. 45/ 2017		Admission	Rule-6 of	Ultratech Cement Ltd., Vs Vishwas Concrete Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

S.J. SANGHU1 9844097226

PETITIONER

/ Sangha

Matter is listed today and objections have been raised by the Registry. Counsel for petitioner undertakes to comply the objections.

List it on 17.04.2017 for compliance.

MEMBER (J)

MEMBER (T)